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Title : Need to ensure that Dearness Allowance is paid by Bidi Manufacturing Companies to Bidi Workers in the Country.

SHRI M. APPADURAI (TENKASI): Beedi workers of the country, after a great struggle and agitation, became eligible for a D.A. of Rs. 1.62 on every thousand Beedi rolled. An agreement in this regard was signed on 01.04.2005. But this is being implemented only by few Beedi manufacturers. Majority of the Beedi companies deny this D.A. to the Beedi workers. Such workers in my Tenkasi Constituency and in other parts of the country are agitated by this. Repeater representations to Labour Welfare Department is of no avail. Hence, I urge upon the Union Labour Welfare Ministry to intervene and protect the rights of these poor Beedi workers across the country. I would like to impress upon the Hon'ble Minister to take suitable steps urgently to translate into action one of this Common Minimum Programmes of the Government.

(xi) Need to solve acute drinking water problem in Girdih

Parliamentary Constituency, Jharkhand